Annexure – 7

Name of the corporate debtor:KGEPL Engineering Solutions Private Limited; Date of commencement of CIRP: 14/07/2023; (Certified Copy of the order received on 17/07/2023) List of creditors as on:28/10/2023

	(Amount in														
SI.	Details of Claimant		Details of claim		Details of claim admitted						Amount of	Amount	Amount	Amount of	Remarks, if
No.			received								contingent	of any	of claim	claim under	any
	Depart	Gover	Date of	Amount	Amount	Nature of	Amount	Amount	Whether	% of voting	claim	mutual	not	verification	
	ment	nment	receipt	claimed	of claim	claim	covered by	covered by	related	share in		dues,	admitted		
					admitted		security	guarantee	party?	CoC, if		that may			
							interest			applicabl e		be set-off			
1	SRO PUNE	ESIC	02-08-2023	1,368	1,368	Oprs Crs	-	-	No	-	-	-		-	Nil
2	Shalan Yadav,Deputy commissioner of state tax	GST	08-08-2023	1,17,56,129		Oprs Crs			No		1,17,56,129				Matter contingent as not yet firmed up
	Prasad MenkudaleDCIT Circle7 Pune	Income Tax	25-08-23	34,84,560											On merits
3					0	Oprs Crs							34,84,560	-	disallowed
				1,52,42,057	1,368	-	-	-	-	-	1,17,56,129	-	34,84,560	-	

List of operational creditors (Government dues)